

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 44(ND)/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

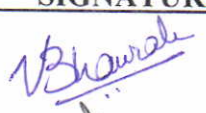
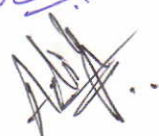
Smt .Ina Malhotra  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY: Mr. Vikram Awasthy  
V/s.

M/s. Bush Food Overseas Pvt. Ltd. & ors.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

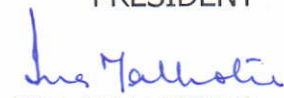
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. TINE ABRAHAM (Adv.)		} Respondents 2 & 3	
2.	Ms. VARUNA BHANRAJE (Adv.)			
3.	Mr. Aditya Dogra (Adv.)		} Respondent No.7	

**Order**

On the last date of hearing, no one was present to support the petition. The matter has been called up three times today, again no one has appeared in support of the petition.

Dismissed for non-prosecution.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(INA MALHOTRA)  
MEMBER (J)